

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-150/2007/5587/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Audri Bhattacharyya,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the <sup>24</sup>29 June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JDC/139/221 dtd. 20.06.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.06.2024 and 22.06.2024, along with station leave permission, from the evening of 20.06.2024 till the morning of 24.06.2024**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-150/2007/5588-5589/A, dated** , 29-06-24

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
